

**DELHI LEGISLATIVE ASSEMBLY**

**REVISED LIST OF BUSINESS**

**Monday, 22<sup>nd</sup> June, 2009/Ashadha 02, 1931 (Saka)**

**2.00 P.M.**

1. **Question Hour:** Starred Questions as shown in separate list to be asked and replies given.
2. **Special Mention (Rule 280):** Following **Members** to raise matters under Rule 280.

1. Shri Sahab Singh Chauhan	6. Dr. S.C.L. Gupta
2. Shri Sumesh Shokeen	7. Shri Mohan Singh Bisht
3. Shri H.S.Balli	8. Prof. Vijay Kumar Malhotra
4. Shri Devender Yadav	9. Shri Sat Prakash Rana
5. Shri Ram Singh Netaji	10. Shri Dharam Deo Solanki
3. **Papers to be laid on the Table:**

Dr. A.K.Walia, Minister of Finance to lay the copy of following papers:

  - (i) Notification No.7 (7)/Policy-III/VAT/2005-06/662-673 dt. 17/12/2008 regarding to file returns in electronic form within 42 days of the end of tax period.
  - (ii) Notification No. 7(7)/Policy-III/VAT/2005-06/341-353 dt. 8/9/2008 regarding inclusion one more bank in already provided scheme for dealers to deposit tax etc through e-payment.
  - (iii) Notification F.3(2)/Fin/T&E/08-09/JS(F)/110 dt. 4/3/2009 regarding Delhi Value Added Tax Appellate Tribunal (Qualifications, Salaries, Allowances, and other conditions of Service of Members) Rules-2009.
  - (iv) Notification F.10(13) Fin(T&E)/2008-09/jsfin/197 dt. 4/6/2009 regarding amendment in Delhi Liquor License Rules, 1976.
  - (v) Notification F.10 (12) Fin (T&E)/2008-09/jsfin/199 dt. 4/6/2009 regarding amendment in the Delhi Intoxicants License and Sale Rules, 1976.
  - (vi) Notification F.10 (13) Fin (T&E)/2008-09/jsfin/198 dt. 4/6/2009 regarding amendment in Delhi Draught Beer Rules, 1977
  - (vii) Notification F.10 (12) Fin (T&E)/2008-09/jsfin/200 dt. 4/6/2009 regarding amendment in Delhi Liquor License Rules, 1976.
4. **Introduction of Bill**

**Smt. Sheila Dikshit, Chief Minister to introduce "The National Law School of Delhi University (Amendment) Bill, 2009 (Bill No. 5 of 2009)"** with the leave of the House.
5. **Consideration and Passing of Bill:**

**Shri Mangat Ram Singhal, Minister of Law, Justice & Legislative Affairs to move that "The Members of Legislative Assembly of the National Capital Territory of Delhi (Salaries, Allowances, Pension etc) (Amendment) Bill, 2009 (Bill No. 01 of 2009) introduced on 25<sup>th</sup> February, 2009 be taken into consideration.**
6. **BUDGET(2009-2010):**

Dr. A.K.Wallia, Minister of Finance to present the Annual Budget for the financial year 2009-10.

**Delhi**  
**22nd June, 2009**

**Siddharath Rao**  
**Secretary**